

CENTRAL ADMINISTRATIVE TRIBUNAL  
CIRCUIT BENCH, INDORE

O.A. No. 588/2002

Tuesday, this the 18<sup>th</sup> day of February, 2003

**Hon'ble Shri Justice N. N. Singh, Vice Chairman (J)**  
**Hon'ble Shri Govindan S. Tampi, Member (A)**

Smt. Laxmi Bai widow of Mangoo s/o Shanker  
Ex. Gangman – Vikramgarh A lot  
Malipura – A lot District Ratlam

(By Advocate: Shri A.N. Bhatt)

Applicant

Versus

1. Union of India through represented by  
the General Manager, Western Railway  
Headquarters Office,  
Churchgate – Mumbai – 20
2. The Divisional Rail Manager  
Western Railway  
Kota (Rajasthan)

..Respondents

ORDER (ORAL)

*Shri Govindan S. Tampi:*

Heard the learned counsel for the applicant

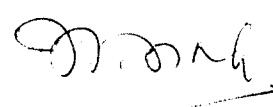
2. The relief sought for in this application is the release of the family pension to the wife of the deceased employee with necessary settlement dues.
3. The applicant is the widow of late Shri Mangoo, who was working in the Railways as Gangman from 21.1.1971. He passed away on 8.1.1981.

Although the death certificate and intimations were given to the respondents, but the family pension is yet to be received by the family of the deceased employee.

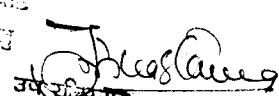
4. This OA has been filed quite late. However, learned counsel for the applicant has filed the application for condonation of delay stating that this is a continuing cause of action. He also stated that the respondents have taken a note of his representation, but have apparently been disciplined to dispose of the same.

5. In the circumstances, we feel that the ends of justice would be adequately met if we dispose of the present OA at this stage even without issue of notice with the direction to the respondents to consider the representation of the applicant of 28.2.2000 and pass a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order. Needless to say, if the order so passed is adverse to the applicant, he shall be at liberty to approach this Tribunal under the rules.

(Govindan M (A))  
S. Tampi  
sunil/

  
(N. N. Singh)  
VC (J)

प्राप्तिकर्ता सं. अ/ज्या. .... जवलपुर, दि. ....  
प्रदिविनियम अधीक्षित अधीक्षित  
(1) सरिया, अस्ति अस्ति अस्ति अस्ति  
(2) अस्ति अस्ति अस्ति अस्ति  
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Shri R. M. Bhatt Advocate  
D. R. M. W. R. K. Kota (Raj)  
सूचना द्वारा अधिकारी द्वारा  
सूचना द्वारा अधिकारी द्वारा

  
ज्या. अ. क. सिंह  
31/8/03